



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14<sup>th</sup> December, 2022

**NOTICE**

Please take notice that the following matter listed on 14.12.2022 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1422 of 2022 & I.A. No. 4448,4406 of 2022 <b>(With Defects)</b>	Aayat Processors Vs. Jalesh Kumar Grover	Pallavi Singh	
2.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	Sanjay Gupta Ajit Mohan-R1

By order of Hon'ble Chairperson

-Sd/-

Registrar